# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2173 ANSWERED ON 20.12.2022

#### **PMP TO PROMOTE MANUFACTURING OF EVs**

### 2173. SHRI SUMEDHANAND SARASWATI: SHRI BALAK NATH: SHRIMATI RANJEETA KOLI: DR. MANOJ RAJORIA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether the Government has prepared any Phased Manufacturing Programme (PMP) to promote manufacturing of Electric Vehicles (EVs);

(b) if so, the details thereof;

(c) the details of the leading automobile manufacturers who have shown interest in the electric vehicles manufacturing in the country including Rajasthan;

(d) the amount of subsidy provided by the Government to said companies for electric vehicles manufacturing or whether any such initiative has been taken, so that electric vehicles could be promoted; and

(e) if so, the details thereof?

# ANSWER

# THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): Yes, Sir, under FAME India Scheme Phase-II, Phased Manufacturing Programme (PMP) has been introduced with the objective of domestic manufacturing of electrical vehicles, its assemblies/sub-assemblies and parts/sub-parts thereby increasing the domestic value addition.

(c) to (e): The details of Original Equipment Manufacturers (OEMs) from Rajasthan registered under FAME India Scheme Phase-II and the demand incentive/subsidy disbursed as on 15.12.2022 are as under:

Nam	e of Manufacturers	Location of Manufacturing Plant	Demand Incentive Amount under FAME- II (in Rs.)
1	Okinawa Auto Tech Pvt. Ltd.	Rajasthan	128,60,98,405.00
2	Tunwal E-motors Pvt. Ltd	Rajasthan	0
3	Twenty Two Motors Private Limited	Rajasthan	5,22,97,500.00
4	Saera Electric Auto Pvt Ltd	Rajasthan	8,32,68,724.72

Further, following steps have been taken by the Government to promote electric vehicles in the country:

i. The demand incentive for electric two wheelers has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh along with an increase in cap from 20% to 40% of the cost of electric vehicle with effect from 11th June, 2021.

ii. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country which will lead to lowering the prices of battery in the country along with a consequent drop in the cost of electric vehicles. Further, the PLI Scheme for Automobile and Auto Component was notified on 23<sup>rd</sup> September, 2021 also has the provision for incentivizing Electric Vehicles.

iii. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.

iv. Keeping in view the need for promoting electric mobility and alternate fuels, the Ministry of Road Transport and Highways, vide notification issued on October 18, 2018, has exempted Battery Operated Vehicles, from the requirement of permit for carrying passengers or goods.